

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA
STARRED QUESTION NO. 18
TO BE ANSWERED ON: 27.11.2024**

“Steps to stop rampant paper leaks in exams conducted by NTA”

18. Shri Ramji Lal Suman:

Will the Minister of *Education* be pleased to state:

- (a) whether Committee under Dr. K. Radhakrishnan constituted after NEET exam paper leak, has submitted its report;
- (b) if so, the details thereof;
- (c) the details of salient recommendations of the said Committee; and
- (d) the details of steps to be taken by Government to stop rampant paper leaks in exams conducted by National Testing Agency (NTA)?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

- (a) to (d) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. *18 FOR REPLY ON 27.11.24 REGARDING “STEPS TO STOP RAMPANT PAPER LEAKS IN EXAMS CONDUCTED BY NTA” ASKED BY SHRI RAMJI LAL SUMAN, HON’BLE MEMBER OF PARLIAMENT

(a) to (d): In order to suggest effective measures for transparent, smooth and fair conduct of examinations by National Testing Agency (NTA), the Ministry of Education constituted a High-Level Committee of Experts (HLCE) on 22.06.2024 headed by Dr. K. Radhakrishnan, former Chairman ISRO and Chairman BoG, IIT Kanpur.

The Committee has submitted its report on 21.10.2024 and has recommended Reformation of National Common Entrance Testing including strengthening of NTA, hiring of domain specific manpower, involvement of Test Indenting Agencies as Knowledge and Examinations partner etc. The Committee has recommended that NTA should develop institutional linkage with State/District Authorities for providing a Secure Test Administration Apparatus. The HLCE has also laid out measures and recommended Standard Operating Procedures (SOPs) to prevent breaches in both Pen and Paper and Computer Based Test (CBT) examinations. Guidelines for Question Paper Setting and Vetting as per defined protocols have also been recommended. Further, besides other recommendations, the HLCE has called for detailed framework to be developed on Testing Centre Allocation Policy to prevent any unusual pattern of test centre allocation to students.

The Committee has also recommended constitution of a High-Powered Steering Committee to monitor the implementation of recommendations of HLCE on NTA.

NTA was established in 2018 as a specialized body to conduct examinations for entrance to Higher Education Institutions. Since its inception in 2018, NTA has conducted over 240 examinations involving more than 5.4 crore students. The scale at which NTA has conducted exams has been huge.

As deterrence to unfair means in public examinations, the Central Government has enacted the Public Examination (Prevention of Unfair Means) Act, 2024. The Act has come into force w.e.f. 21st June, 2024 and Rules thereunder have been notified on 23rd June, 2024.
